

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 20.01.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

After rising of 02:00 PM bench of Court III

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT)(CH)(Ins) No. 268/2021 (IA No. 583,584 & 585/2021)	Central Board of Trustees V Shri Kumar Rajan	K. Ramu R. Vishnu	Respondent served on 04/12/2021 No Appearance
2.	TA No.60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal V T. R. Venugopal & ors With	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R5, 7 -17
3.	TA No.61/2021(Comp App (AT) No. 85/2020)	Danesa Raghulal V T. R. Venugopal & ors With	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R5, 7 – 15 & 17
4.	TA No.62/2021 (Comp App (AT) No. 86/2020)	Danesa Raghulal V T. R. Venugopal & ors With	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R3,5,6,7,9,10,11,12,13 & 15
5.	TA No.96/2021 (Comp App) (AT) No. 359 of 2019	Danesa Raghulal Vs T.R. Venugopal & 3 others With	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
6.	TA No.97/2021 (Comp App) (AT) No. 361 of 2019	Danesa Raghulal Vs T.R. Venugopal & 3 others With	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
7.	TA No.98/2021 (Comp App) (AT) No. 362 of 2019	Danesa Raghulal Vs T.R. Venugopal & 3 others	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp. App (AT)(CH) No. 54/2021 (IA No. 619/2021)	Ambadi Inversments Ltd V M.V. Valli Murugappan & 14Ors	Rohini Musa	S. Manuraj Caveator for R1 Hari Sankar Mani Cibi Vishnu Anant Merathia P. Giridharan
9.	Comp App (AT)(CH)(Ins) No. 251/2021	Aljo Joseph V Dhanalaxmi Bank Ltd	V. k. Peer Mohamed Khan	Jasin Rose IRP Varun Srinivasan

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//By order//

1. Notice Board

2. Website: www.nclat.nic.in

(Chennai Bench)

For Assistance,

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